

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 251
120(ND)09

IN THE MATTER OF:

Sh. Neelamber Agarwa

...

Applicant/Petitioner

Versus

M/s. Neel Padam Builders Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398 of the Companies Act, 2013

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

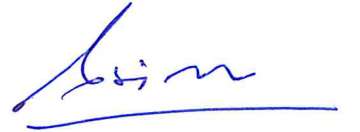
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Abhijit Mittal & Adv. Nandini Aishwarya, for Respondent No.1 & 2

ORDER

Renotify this case on 03.03.2021



(T.S. SINGH)
COURT OFFICER